

F.No. J-11017/11/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 24th May, 2016

ORDER

The President is pleased to engage the following advocates as Senior Panel Counsel for conducting Central Government litigation before the Armed Forces Tribunal, Regional Bench Chennai, Circuit Bench at Hyderabad, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

ARMED FORCES TRIBUNAL, REGIONAL BENCH CHENNAI, CIRCUIT BENCH AT HYDERABAD Panel: Senior Panel Counsel			
Sr. No.	Name	Address & Mobile Number	Enrollment Number
1.	Sagi Srinivasa Varma	Flat No. 401, Sumitra Mansion, 6-3-609/13, Ananda Nagar Colony, Khairatabad, Hyderabad-500004. Mob: 9440528883	AP/430/1990
2.	Harinath .N	401, Annapuram Enclave, Anandnagar Colony, Khiratabad, Hyderabad-500004. Mob: 9866010008/9703010008	AP/2488/1994

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

G. S. Yadav
24.5.16

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri K. M. Nataraj, Additional Solicitor General of India (Souhern Zone), No. 4306, High Point IV, No 45, Palace Road, Near Basaveshwara Circle, Bengaluru-560001.
3. The Registrar, Armed Forces Tribunal, Regional Bench Chennai, Circuit Bench at Hyderabad.
4. The Registrar, Armed Forces Tribunal, Chennai Bench.
5. Both the above Sr. Panel Counsels individually.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs to upload this order on official website.
9. Guard File/Judicial Section with 5 spare copies.
10. Cash (LA) Section.



(D. Srinivas)

Section Officer (Judicial Section)